

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3689
ANSWERED ON:13.12.2000
ARTIFICIAL LIMBS
BHAWANA GAWALI (PATIL);PUSP JAIN;UMMAREDDY VENKATESWARLU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that equipment and technical aids for orthopaedic patients is far below international standards in the country;
- (b) if so, the details of the Public Sector Undertakings involved in making artificial aids;
- (c) whether the Union Government have received any project report from the Government of Rajasthan to set up a research development and training institute for ancillary equipments to help the disabled;
- (d) if so, the details alongwith estimated cost thereof;
- (e) whether the Government have provided any grants for artificial limbs and other equipments (crutches) to be used by the disabled;
- (f) if so, the details thereof, State-wise and other facilities being provided by the Government in this regard;
- (g) whether any assistance has been sought from foreign countries to improve the quality and diversity of orthopaedic aids; and
- (h) if so, details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

- (a) India is producing a variety of technical aids and equipment both modern and traditional for orthopaedic patients. These aids are as per the environment and specific need of rural and urban disabled population of India and, therefore, such aids may not be strictly comparable with the international standards, where the living conditions, societal needs and environment are different.
- (b) Public Sector Undertakings engaged in manufacturing of aids and appliances include Artificial Limb Manufacturing Corporation (ALIMCO)- Kanpur and Indian Drugs & Pharmaceuticals Limited, Chennai.
- (c) No such specific proposal has been received.
- (d) Does not apply.
- (e)&(f) The Government is implementing a Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP Scheme), under which grants for assistive devices and other related facilities are provided to implementing agencies located in different states and Union Territories. The statewise grants under ADIP Scheme during 1999-2000 is annexed.
- (g)&(h) An agreement has been signed with Department of Education, USA and Govt. of India for inter alia modernization of production facilities of assistive devices at ALIMCO. The agreement focuses on modernization of process and production facilities at ALIMCO.

ANNEXURE TO LOK SABHA QUESTION No.3689 RAISED BY KUMARI BHAVANA PUNDLIKRAO GAWALI: SHRI PUSP JAIN :
PROF. UMMAREDDY VENKATESWARLU

STATE-WISE/UNION TERRITORY GRANT-IN-AID RELEASED UNDER ADIP- SCHEME DURING 1999-2000.

(Rs.in lakhs)

Name of the Scheme	AP	AR.P	ASSAM	BH	GOA	GUJ	HAR	HP	J&K	KAR
Assistance to Disabled persons for purchase of aids & appliances	134.25	4.47	31.76	0.98	101.25	19.04	19.80	28.51		

Name of the Scheme KER MP MAH MAN MEG MIZ NAG ORI PON

Assistance to Disabled
persons for purchase
of aids & appliances 28.00 110.88 149.85 25.00 135.61 55.19

Name of the Scheme	RAJ	SIK	TN	TRI	UP	WB	TOTAL
Assistance to Disabled persons for purchase of aids & appliances	348.78	86.01	1.45	1015.70	169.48	2466.01	

Name of the Scheme	A&N	CHAN	D&N	DAMAN & DIU	DELHI	LAKSHA	PONDI	Total
Assistance to Disabled persons for purchase of aids & appliances	0.00	0.00	0.00	0.00	376.17	0.00	0.00	376.17